

**DISTRICT & SESSIONS COURT,
UT OF DADRA & NAGAR HAVELI AND
DAMAN & DIU,
DAMAN.**


READ:- Letter No. Insp-I/132/2020 dated 27th November, 2020 of the Hon'ble High Court, Bombay.

ORDER

In view of the circular - Standard Operating Procedure - SOP dated 27.11.2020, due to spread of COVID - 19 regarding court work, time, Administration of court and all precautionary measures issued by the Hon'ble High Court, Bombay, the undersigned nominate and order Shri L.R. Varli, Superintendent, Office of the Civil Judge (Sr. Dn.) & Chief Judicial Magistrate, Daman to oversee all the arrangement vis-a-vis adherence of the safety norms, and shall carryout inspection on daily basis.

No.: PD&SJ/DMN/Admin./2020/636
Date: 30/11/2020

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30 11 2020
[V. P. Patkar]
Principal District & Sessions Judge,
Daman

DISTRICT AND SESSIONS COURT- DAMAN

CIRCULAR

Outward No.635/2020.

Dated: - 30.11.2020

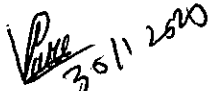
In view of the circular issued by Hon'ble Bombay High Court dated 27/11/2020 with effect from 01/12/2020 regarding the judicial and office working timing the undersigned is pleased to issue as under in continuation of the circulars issued prior to this:

All the courts in the Judicial of Daman will do judicial work 11.00 am to 01.30 pm and from 2.00 pm to 4.30 pm with 100% presence of the judicial Officers and the staff in each shift.

All the concerned are directed to take note of the circular dated 27/11/2020 and to act upon accordingly.

Copy of this Circular along with copy of Circular dated 27/11/2020 by the Hon'ble High Court, Bombay attached herewith shall publish on Notice Board and Website of the Court as well as display near entrance gate of the Court for information and necessary action for everybody. If any problem or query make a phone call on phone No. 0260-2231887 and 0260-2230221 of the District and Civil Court, Daman.

Date: 30.11.2020


(V. P. Patkar)
Principal District and Sessions Judge.
Daman.